NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 190 /252//HDB/2017
NAME OF THE COMPANY	Saravana Market Private limited
NAME OF THE PETITIONER(S)	Saravana Market Private limited
NAME OF THE RESPONDENT(S)	Register Of Companies
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Advocate	Songen rough Rgmonil	Cas

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	,		

Heard Shri Naresh Kumar Sangam, Learned Counsel for the Applicant.

CA disposed of by separate orders.

Member (T)

Member (J

Bm